

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2966
TO BE ANSWERED ON 13.08.2026**

REGISTRATION OF MIGRANT WORKERS FROM ODISHA

2966. SHRI SUBHASISH KHUNTIA:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of migrant workers from Odisha registered on the National Database for Unorganised Workers (e-Shram), district-wise;**
- (b) the number of registered workers who migrated outside the State for employment during the last three years;**
- (c) the details of welfare benefits extended to such workers through Central schemes; and**
- (d) whether any measures are proposed to strengthen registration, tracking and social security of migrant workers from Odisha and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. The eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN). However, as on 06.08.2026 over 31.85 crore unorganised workers have been registered on the eShram portal on a self-declaration basis including 1.37 crore registrations from the State of Odisha.

District-Wise details of unorganised workers including migrant workers from Odisha registered on the eShram Portal and the details of registered workers who migrated outside the State of Odisha for employment during the last three years are at annexure-I and II.

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In keeping with the vision of the Budget Announcement 2024-25, Ministry of Labour and Employment launched the eShram-“One-Stop-Solution” on 21st October 2024 which entails integration of different social security/ welfare schemes at single portal and enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fifteen (15) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to enhance social security coverage to unorganised workers, such as Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandana Yojana (PMMVY), etc.

In order to safeguard the interests of the migrant workers, the Central Government had enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has been subsumed in the Occupational Safety, Health and the Working Conditions (OSH) Code. The OSH Code provides for decent working conditions, minimum wages, grievances redressal mechanisms, toll free helpline, benefits of Public Distribution System, journey allowance once in a year and social security to all category of organised and unorganized workers including migrant workers. Migrant worker is eligible to avail all the benefits which are available to a regular worker of that establishment including benefits of ESIC, EPFO and other benefits etc.

Annexure-I

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Un-Starred Question No. 2966 for 13.08.2026 raised by Shri Subhasish Khuntia regarding “Registration of migrant workers from Odisha”.

District-wise details of the number of unorganised workers including migrant workers registered on eShram portal who belongs to Odisha as on 06.08.2026 are as under:

S. No.	Districts	Total Registrations
1	Anugul	4,73,656
2	Balangir	5,98,362
3	Baleshwar	8,56,223
4	Bargarh	5,54,345
5	Bhadrak	5,64,597
6	Boudh	1,85,317
7	Cuttack	7,50,120
8	Deogarh	1,33,063
9	Dhenkanal	4,32,614
10	Gajapati	1,57,148
11	Ganjam	12,03,252
12	Jagatsinghapur	3,73,977
13	Jajapur	6,03,775
14	Jharsuguda	1,57,584
15	Kalahandi	5,44,251
16	Kandhamal	2,64,107
17	Kendrapara	5,39,278
18	Kendujhar	5,86,652
19	Khordha	5,86,419
20	Koraput	3,05,871
21	Malkangiri	1,71,517
22	Mayurbhanj	7,87,236
23	Nabarangpur	3,70,829
24	Nayagarh	3,91,182
25	Nuapada	2,65,824
26	Puri	5,73,098
27	Rayagada	2,61,174
28	Sambalpur	3,19,217
29	Sonepur	2,45,406
30	Sundargarh	5,20,721
	Total	1,37,76,815

Annexure-II

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Un-Starred Question No. 2966 for 13.08.2026 raised by Shri Subhasish Khuntia regarding “Registration of migrant workers from Odisha”.

Details of registered workers who migrated outside the State of Odisha (as per eShram portal) for employment during the last three years are as under:

Sr. No.	State/UTs	2023	2024	2025	2026
1	ANDAMAN AND NICOBAR ISLANDS	-	-	4	-
2	ANDHRA PRADESH	6	8	41	80
3	ARUNACHAL PRADESH	-	1	-	-
4	ASSAM	1	4	2	-
5	BIHAR	35	45	84	66
6	CHHATTISGARH	3	17	27	14
7	DELHI	8	9	5	4
8	GUJARAT	39	66	45	20
9	HARYANA	-	1	3	3
10	HIMACHAL PRADESH	-	1	-	1
11	JHARKHAND	23	29	67	47
12	KARNATAKA	14	39	20	12
13	KERALA	3	9	7	2
14	MADHYA PRADESH	4	5	5	5
15	MAHARASHTRA	19	34	19	9
16	NAGALAND	-	-	1	-
17	PUNJAB	2	3	2	3
18	RAJASTHAN	3	1	4	2
19	TAMIL NADU	10	33	28	17
20	TELANGANA	6	7	9	2
21	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	1	-	1	-
22	TRIPURA	-	1	1	-
23	UTTAR PRADESH	2	12	11	23
24	WEST BENGAL	33	50	49	43
